

25. Smt. Louise Fernandes Khurshid, 2, Motilal Nehru Place, New Delhi.	Member
26. Justice (Smt.) Padma Khastagir, Calcutta.	Member
27. Smt. Saroj Bajaj, President, Indian Council of Social Welfare Hyderabad	Member
28. Smt. Sunita Gadgil 95, Shahjahan Road New Delhi	Member
29. Smt. T.K. Sarojini Director (WCD)	Member
30. Smt. Nandini Iyer Krishna Deputy Secretary (UN), MEA	Member
31. Kum. M. Manimekhalai First Secretary (Pol) Permanent Mission of India, New York	Member
32. Smt. Sheela Rani Chunkath IAS, Project Director India Population Project-V, T. Nadu	Member
33. Ms. Kamal Vasudeva, Secretary, Arunodaya Educational Society New Delhi.	Member
34. Smt. Sheila Modi, President, Inner Wheel, Gwalior.	Member

Movement of Foodgrains

229. SHRI SOBHANADREESWARA RAO VODDE :
Will the Minister of FOOD be pleased to state :

- (a) whether there are any restrictions on the movement of Foodgrains in the country;
- (b) if so, the reasons therefor;
- (c) whether all the State Governments have removed restrictions on the movement of Foodgrains;
- (d) if not, the steps taken by the Government to get these restrictions removed;
- (e) the manner in which the Government ensure that there is no regional disparity in the availability of Foodgrains in the country; and
- (f) the detailed plans made for the proposed for security scheme?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (d) In March 1993, Central Government advised all the States/U.Ts., to remove all types of movement restrictions on foodgrains. In response to this, all the States/U.Ts., excepting West Bengal Andhra Pradesh and Jammu & Kashmir have either removed the existing movement restrictions or have intimated that there exists no movement restrictions on foodgrains. For wheat & coarsegrains the whole country is a single food zone at present. The State Government of Andhra Pradesh, West Bengal and Jammu & Kashmir are being persuaded to

remove the remaining restrictions on paddy/rice.

(e) Allocations of Wheat and rice from Central Pool to various States/U.Ts. for the PDS/RPDS are made on month to month basis, having regard to the stocks available, seasonal availability, relative needs and off-take trends. The allocations from Central Pool are supplemental in nature and not meant for meeting the entire requirements of State Governments and U.T. Admns. The Central Government has also undertaken open sale of wheat and rice in different parts of the country to meet local requirements.

Besides, removal of all restrictions on the movement of foodgrains will help in better distribution and availability of foodgrains all over the country.

(f) The concept of food security is basic to planning for production, stocking and distribution of foodgrains. A constant watch is kept on the production levels and stocks of foodgrains and efforts are made to have sufficient stocks of foodgrains in Central Pool to ensure adequate availability of foodgrains.

Research Centres in Maharashtra

230. SHRI VILASRAO NAGNATHRAO GUNDEWAR:
Will the Minister of AGRICULTURE be pleased to state:

- (a) the names and locations of the Research Councils, Research Centres and Projects under the Indian Council of Agricultural Research in Maharashtra;
- (b) the amount spent on the said councils, Centres